

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Excise Appeal No. 13951 of 2013-DB

Arising out of OIA No. OIA-SUR-001-APP-319-328-13-14 Dated-04.09.2013 passed by
Commissioner of Central Excise, Customs and Service Tax-SURAT-I(Appeal))

ABHI DYES

307, AVISHKAR APATT,
NEAR ADAJAN CIRCLE,
SURAT-GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T. SURAT-I

NEW BUILDING...OPP. GANDHI BAUG,
CHOWK BAZAR,
SURAT, GUJARAT-395001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri Rajesh K. Agarwal, Superintendent (Authorized Representative) for the
Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 27.03.2023
DATE OF DECISION: 27.03.2023

The appeal is disposed of. For order, see order of date in Excise
Appeal No.13950 of 2013.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha